

श्री उपसभापति: धन्यवाद माननीय सुब्बा रेड्डी जी। आपने जो भी फैक्चुअल एलिगेशन्स लगाए हैं, आप उनको ऑथेंटिकेट करके आज ही दे दें।

SHRI YERRAM VENKATA SUBBA REDDY: I will submit, Sir.

MESSAGE FROM LOK SABHA

MR. DEPUTY CHAIRMAN: Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 3rd of February, 2025 adopted the following three Motions, recommending to the Rajya Sabha that Rajya Sabha do agree to nominate:-

1. Seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026;
2. Seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026; and
3. Ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026;

and do communicate to the Lok Sabha, the names of the Members so nominated by Rajya Sabha.

MOTION OF THANKS ON PRESIDENT'S ADDRESS—Contd.

MR. DEPUTY CHAIRMAN: The next speaker is Shri Vaiko; not present. The next speaker is Shri Milind Murli Deora.

श्री मिलिंद मुरली देवरा (महाराष्ट्र): सर, आपने मुझे राष्ट्रपति जी के अभिभाषण पर बोलने का एक अवसर दिया, इसके लिए मैं आपका बहुत आभारी हूँ। मैं मानता हूँ कि राष्ट्रपति जी ने अपने अभिभाषण में भारत का जो इतिहास है, जो प्रगति हुई है और भविष्य में हमारे सामने क्या चुनौतियाँ हैं, क्या अवसर हैं, इसको उन्होंने बहुत ही सुंदर तरीके से हाईलाइट किया। Sir, first of all, the world today is a very different one. आज पूरे विश्व में हमें एक प्रकार से राजनैतिक अस्थिरता दिखाई दे रही है। All kinds of political, technological disruptions are happening. मैं जब राजनैतिक अस्थिरता की बात करता हूँ, आप अमेरिका का उदाहरण लीजिए। आप यूके, फ्रांस, दक्षिण कोरिया, बंगलादेश, श्रीलंका को भी देखें, तो इस राजनैतिक अस्थिरता में मैं पूरे confidence से, दृढ़ता से कह सकता हूँ कि भारत आज एक exception है। हमारे यशस्वी प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में लगातार इस सरकार ने एक hat-trick, third-term जीत स्वीकार की है, इसका साफ मतलब है कि भारत की जनता सरकार की नीतियों और दृष्टिकोण से खुश है, संतुष्ट है और भरोसा जता रही है।

(THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI) in the Chair.)

Sir, in my opinion, the President's address and the Finance Minister's Budget has captured the challenges and the opportunities that lie before India. They have clearly indicated that whether you look at trade-wars, shifting geo-political alliances or emerging technologies like Artificial Intelligence, India has been alerted and is getting prepared to lead the world in the future. सर, हमारे लीडर ऑफ दि अपोजिशन ने अपने भाषण के शुरुआत में पूर्व प्रधान मंत्री डा. मनमोहन सिंह जी को tribute दिया। मैं भी एक non-partisan point आपकी अनुमति लेकर raise करना चाहता हूँ। मैं कह सकता हूँ कि डा. मनमोहन सिंह जी मेरे एक close family friend थे। वे एक प्रकार से एक mentor थे। मैं भी उनको tribute देना चाहता हूँ। मेरा मानना है कि डा. मनमोहन सिंह जी की जो सबसे बड़ी उपलब्धि थी, it was the Indo-US Nuclear Agreement of 2005.

सर, आज मैं confidence के साथ कह सकता हूँ कि भारत की जो nuclear journey है, that has always been guided by one principle, that is, India's national interest. Across Governments, Prime Ministers have demonstrated unwavering resolves in securing our sovereignty and our energy security. 1998 में जब हमारे पूर्व प्रधान मंत्री, अटल बिहारी वाजपेयी जी ने Pokharan nuclear test conduct किया, that was a very bold step, taken despite global sanctions, which ensured India's strategic autonomy. I was not an MP back then, but as a 21-year-old young person, I felt this was necessary and took great pride in that courageous decision. Subsequently, seven years later, when Dr. Manmohan Singh visited the United States, built on this foundation, secured the Indo-US nuclear deal, India's nuclear isolation globally came to an end, and the world recognized India as a responsible nuclear power.

Sir, in 2005, I had the honour of speaking in the Lok Sabha as a young MP, at the age of 28, in favour of the Indo-US nuclear deal. And, I think, one point is very clear: This bipartisan commitment, which cuts across party lines, ensures that when it comes to India's sovereignty and security, the country must speak in one voice. The world now recognizes us as a responsible nuclear power, and I am extremely grateful to the Prime Minister of India, Narendra Modi, for initiating the next step of reforms in the nuclear sector, ensuring we remain a leader in nuclear energy. So, in the Budget speech, both in this Budget as well as the last one, the Finance Minister spoke about how India plans to undertake major reforms in its nuclear sector.

सर, भारत एक और historic, एक ऐतिहासिक economic reform करने जा रहा है, which will allow private sector participation in nuclear energy generation. And, why is this important? I want to draw House's attention. Today, China plans to expand its nuclear energy share to 18 per cent of its energy mix, which translates to 400 GWs, by the year 2060. A country like France, a developed nation, generates two-thirds, or 63 per cent, of its energy from nuclear power. The US has also renewed its focus on small modular reactors. So, I am very excited that my generation witnessed the economic reforms of 1991, saw the opening of India's space sector to the private sector under Modi, and today, we are going to witness the opening and unleashing of India's nuclear power to the private sector and to investors. सर, मैं भारत के परमाणु ऊर्जा क्षेत्र को प्राइवेट सेक्टर के लिए खोलने के लिए सरकार को बहुत-बहुत शुभकामनाएँ देना चाहता हूँ, धन्यवाद देना चाहता हूँ और बधाई देना चाहता हूँ। यह कदम भारत को अपनी बढ़ती energy needs को पूरा करने में मदद करेगा और fossil fuels पर हमारी जो dependence है, जो निर्भरता है, वह इससे बहुत कम होगी। I welcome the Government's announcement of a Nuclear Energy Mission, which aims to develop 100 GWs of nuclear energy by the year 2047, when we will be completing 100 years of India's independence. This reform, in my opinion, is very critical for securing our growth and energy needs.

सर, जहाँ तक green transition की बात है, हमारे Environment Minister अभी यहाँ थे और हमारे जी. किशन रेड्डी जी भी यहाँ हैं, जो माइनिंग के मंत्री हैं। In my opinion, the green transition is heavily dependent on these two Ministries as well. And, for this, as the hon. Finance Minister has correctly outlined, we must reduce our dependence on foreign countries for critical minerals, like, lithium. सर, मैंने इस सदन में भी कहा और मैं इस बात को दोहराना चाहता हूँ कि आज आप किसी भी electronic device का उदाहरण लीजिए, मोबाइल फोन से लेकर, टेलीविजन से लेकर गाड़ी तक, उसमें जहाँ electric battery है, उस बैटरी का जो core component, core rare earth है, उस rare earth का नाम लीथियम है। For this, we must also initiate a very robust revolution in the Electric Vehicles Space. We must scale up our green hydrogen production. I think it is very important to note

what progress we have made in the last decade. In 2014, India's renewable energy capacity was 85 GigaWatts. Today, 11 years later, India's renewable energy capacity is more than 210 GigaWatts, which is a 150 per cent increase in expanding our renewable energy capacity. The National Green Hydrogen Mission will build five million metric tonnes of green hydrogen capacity by 2030. मुझे यकीन है कि बहुत से लोग आने वाले भाषणों में रोजगार के बारे में बात करेंगे। इस green energy sector से केवल National Hydrogen Mission के माध्यम से we will be able to attract eight lakh crores of investment and create six lakh jobs. Also, the Cabinet has given its nod to the National Critical Minerals Mission. I think an outlay of about Rs.35,000/- crores over five to ten years will help us build a very robust supply chain for green technologies. These will create jobs and these are at the core of ensuring our national security.

सर, राष्ट्रपति जी ने अपने भाषण में हमारी Foreign Policy, हमारी Internal Security की भी बात कही। मैं उस पर अपने दो points कहना चाहूँगा। I can say today with great confidence that the biggest transformation under Prime Minister, Narendra Modi's leadership has been the alignment of India's Foreign Policy with our national security objectives. हमारे नीरज भाई ने अपने भाषण में धारा 370 के बारे में उल्लेख किया। Sir, today's strong and decisive action has led to peace, stability and economic growth in Kashmir. एक मुम्बईकर होने के नाते मैंने यह कई बार कहा है और मैं एक बार फिर दोहराना चाहूँगा कि वहाँ जो 26/11 की घटना हुई थी, वह मेरे निर्वाचन क्षेत्र में हुई थी। And, today, for over 10 years, there has not been a single terrorist attack in any major Indian city. सर, जब defence production की बात होती है, तो 2014 में defence production in India was 46,000 crore rupees. Today, because of initiative after initiative, defence production in India is almost 1.3 lakh crore rupees. इसके साथ-साथ भारत अब 90 देशों को defence equipments export कर रहा है, जो हमारी बढ़ती आत्मनिर्भरता का एक बहुत ही महत्वपूर्ण प्रमाण है।

सर, मेरे मित्र देरेक ओब्राइन जी ने अपने भाषण में कई pictures के बारे में और Oscar awards के बारे में highlight किया। मैं कहूँगा कि वे मेरे मित्र हैं, उनका भी जो भाषण था, it was an Oscar-worthy speech. But, he spoke about economic inequalities. He said that there are growing economic inequalities, that incomes are rising but inequality is getting bigger. The fact is he is right. One cannot deny that. But, what is the solution? The solution is aggressive economic growth. सर, मैं जिस मुम्बई में रहता हूँ, वहाँ सड़कों पर capitalism और socialism, दोनों साथ में coexist करते हैं। I am not a big proponent of capitalism as being the solution or of socialism. Both are imperfect solutions in my opinion. किसी महान इकोनॉमिस्ट ने एक बार कहा था कि capitalism is the unequal distribution of wealth but socialism is the equal distribution of poverty. So, what we need to ensure aggressive growth is a slew of policies that will allow India to

compete globally. आज मैं गर्व से कह सकता हूँ कि India is the fastest growing economy, pegged to grow at 6.6 per cent growth in 2025.

सर, रोजगार की जो बात है, पिछले 10 सालों में renewable energy से लेकर manufacturing में 17 crore new jobs have been added, spanning agriculture, services and manufacturing in the last decade. जब GST collections की बात होती है, तो पिछले 7 वर्षों में, in 2017, GST collections were only 95,000 crore rupees. Today, GST collections, one year ago, are at 1.5 lakh crore rupees per month. Take infrastructure spending. Ten years ago, infrastructure spending capital expenditure was 2.51 lakh crore rupees. Today, infrastructure spending capital expenditure is 11.2 crore rupees. PM Awaas Yojana, 3.5 crore new homes have been built which have transformed rural and urban housing. Under *Jal Jeevan Mission*, drinking water expanded in five years from 3.2 crores in 2019 to almost 14 crores today in 2024. But, in my opinion, the greatest achievement from an economic parameter point of view is the success of UPI. In December 2024, in one month, in just one month, India registered 16.73 billion transactions on UPI.

सर, आज पूरे विश्व में अंतर्राष्ट्रीय स्तर पर which country will dominate, वह technology पर निर्भर है और उस टेक्नोलॉजी का नाम है AI, Artificial Intelligence. अमेरिका ने कुछ ही समय पहले, दस दिन पहले यानी डोनाल्ड ट्रंप के राष्ट्रपति बनने के बाद, उनके द्वारा शपथ लेने के तुरंत बाद उन्होंने देश के सबसे बड़े टेक्नोलॉजी कंपनियों के साथ एक प्रेस कांफ्रेंस में 500 बिलियन डॉलर का AI-initiative called Project 'Stargate' announce किया। उसके तुरंत बाद चीन ने एक DeepSeek AI को घोषित किया। इसके बारे में उन्होंने कहा कि this is 100 times cheaper than what American companies are spending on Artificial Intelligence and it will consume 100 times less power. Today, I want to congratulate the Government for launching the National Artificial Intelligence Mission and for developing India's own Artificial Intelligence model with 18,000 graphics processing units. ...(*Time-bell rings*)... But in my opinion, Sir, in the future -- Artificial Intelligence is one technology -- we must think of nuclear energy, we must also think of future technologies like quantum computing.

With these words, I want to congratulate the President, the Government for these initiatives and I hope, हमें कई चीजों पर राजनीति करनी पड़ती है, but when it comes to the issue of India's sovereignty like I mentioned where I credited from Vajpayeeji, Dr. Manmohan Singhji to the Prime Minister Narendra Modiji, on these issues which concern the country, we must rise above politics and do what is best for India and its future generation. Thank you very much.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Gulam Ali; not present. Shri M. Mohamed Abdulla.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Thank you, Mr. Vice Chairman, Sir, for giving me this opportunity to speak on Motion of Thanks on the President's Address. Sir, it was mentioned in the President's Address that the Government has undertaken many historic initiatives. Sir, though I am sitting in Opposition, I agree that this Government is taking historic initiatives. For being an Opposition MP, it doesn't mean that I have to oppose everything done by the Government.

Sir, now I will explain how this Government is making history. Before 2,300 years, Alexander the Great came to India and had a battle with the then Ruler, Porus *alias* Purushothaman. The war went on for months. Usually wherever Alexander goes, he gets victory in a few days or in a week's time. But it was a very tough battle for him. At last, he got victory. Porus was made to stand in front of Alexander. But Alexander immediately released Porus and told him, 'I have never seen such a courageous person in the world. You are at par with me. I release you. You take back your land. You can rule over your land. Now we are not enemies. We are friends.' He said so. Porus called for a grand dinner to commemorate this new friendship. In that dinner, the food was served in a plate. As soon as he saw the plate, he got shocked and he wondered. He told Porus, 'I know you are a rich man, but I didn't realize that you are this much wealthy to use this kind of plates.' Sir, can you imagine by which metal that plate was made of? It was not by gold. It was not Platinum; it was not Silver. It was made of Aluminium. Those days Aluminium was a costly and precious metal. After 2,300 years, this Government has made Aluminium a precious and costly metal by imposing a GST of 18 per cent. This is how this Government is recreating history.*

The Union Government's failure to address this issue in the President's Address speaks volumes about its reluctance to address growing concerns around federalism and State autonomy. The speech delivered by the hon. President offered a sanitized portrayal of India's current situation, neglecting to confront the urgent issues that continue to devastate the lives of everyday citizens. Key Government failures were notably absent, such as the ongoing crisis in Manipur, which has resulted in significant loss of life and disruption in this strategically important region. Additionally, the repeated scandals involving exam leaks, which have eroded public confidence in the recruitment system, were ignored.

* Not recorded.

Meanwhile, inflation is placing considerable pressure on the financial well-being of the general population. The depreciation of the Indian rupee stands as a clear sign of the Government's inability to stabilize the economy. Sir, I remember the present Ministers of this Ruling Party jumping up and down when the dollar was around Rs.50. Today the dollar is fast approaching Rs. 100 ...*(Interruptions)*... yeah, yeah! We are sitting here only. And the present Finance Minister says the dollar is strengthening, the rupee is not getting weaker, while conveniently failing to strengthen the Indian rupee. Despite these troubling signs, the President's speech painted an overly optimistic picture, highlighting economic resilience and growth without addressing the deeper structural issues that continue to leave the common citizen struggling.

The speech also failed to acknowledge critical concerns such as corporate favouritism, environmental harm and escalating social unrest. Loan waivers to major corporations, totalling around Rs. 14 lakh crore between 2015 and 2025, have not translated into meaningful job creation or infrastructure progress. The President's Address overlooked several critical issues, including the farmers' demand for a legal guarantee of Minimum Support Price, despite ongoing protests and widespread calls for action. Social tensions have reached unprecedented levels, but the speech chose to emphasize accomplishments that feel increasingly disconnected from the pressing challenges faced by the public, offering a narrative more focussed on self-praise than on addressing the true struggles of the people. The speech which highlighted the Union Government's co-called achievements, failed to truly reflect the ground realities faced by states like Tamil Nadu.

While the Address made frequent references to development in various regions, it overlooked some of the most pressing issues affecting the people of Tamil Nadu, issues that speak to the heart of governance, federalism and the relationship between the Union and State Governments. As a Member of Parliament, representing Tamil Nadu, it is my responsibility to bring to the forefront the problems that directly impact the State to which I belong and the issues that have been ignored or downplayed by the Union Government in the President's Speech. Tamil Nadu has always been a State that values its autonomy and has fearlessly upheld the principles of federalism. The State has historically played a critical role in social, political and economic progress of India. However, over the last few years, the Union Government has systematically eroded the very foundation of cooperative federalism, undermining the autonomy of States like Tamil Nadu and disregarding the will of people who elected their State Government.

The President's Speech has neglected to address the serious economic challenges that Tamil Nadu faces. Tamil Nadu is one of the largest contributors to the National GDP. Yet, the State continues to be treated unfairly when it comes to resource allocation. Despite its significant contributions, Tamil Nadu received disproportionately low funding for critical areas such as infrastructure development, education, healthcare and welfare schemes. This disparity in the resource allocation has had a long-term consequence for the people of Tamil Nadu. Take, for example, the State infrastructure projects. Tamil Nadu is home to some of the busiest ports and cities in the country and yet the funding for vital infrastructure projects has been slow and inadequate. Chennai port, one of the largest ports in India, oldest port in India, continues to face delays in expansion projects, affecting not just Tamil Nadu but also the national trade.

The Union Government's claim of economic success stands in stark contrast to the reality faced across the country. While the Centre promotes its narrative of economic progress, people nationwide are grappling with rising joblessness, economic inequality and stagnation in key sectors. The Government's failure to address these pressing issues in the President's Address highlights its indifference to widespread challenges affecting the entire nation.

Sir, the Union Government has failed the people of Tamil Nadu in the education sector and in several key areas. In Tamil Nadu, education is the religion. Education is the religion for Tamil people; education is the religion for Tamil Nadu. This is the very key sector for us. Tamil Nadu has a well-established education system that has long prioritized regional language instruction. However, the Union Government's National Education Policy (NEP), highlighted in the President's Address, has raised a significant concern. The Policy mandates Hindi as a compulsory subject, a move that has been widely rejected in Tamil Nadu. The State has always championed the right to preserve and promote its own language and the imposition of Hindi in schools is seen as an infringement of Tamil culture and heritage. The President's Address overlooks this strong opposition and the broader issue of educational autonomy.

Additionally, the Union Government's decision to withhold funds for PM-SHRI Schools under the *Sarva Shiksha Abhiyan* in Tamil Nadu further exemplifies its negligence. This decision is not just a bureaucratic matter, but it directly affects the future of students in the State. It highlights the Union Government's continued disregard for Tamil Nadu's needs. The State has constantly opposed NEP-2020, particularly the Three-Language Formula, as it undermines State's autonomy. Tamil Nadu Government has the right to shape its education system according to the needs

and aspirations of its people. Yet, this crucial issue was entirely ignored in the President's Speech, which failed to address the disparities faced by the students in the State. Continued series of paper leaks that have shaken public trust in the Government recruitment process found no mention.

The Union Government's failure to recognise the need for equitable resource distribution, the disregard for the autonomy of States, and the failure to address the pressing concerns of States like Tamil Nadu are not just political issues, they are issues that affect the lives of millions of people. The Union Government's approach has been one of centralisation and disrespect for the diverse needs of our country. Instead of fostering an environment of cooperation and mutual respect between the Union and State Governments, it has sought to impose a one-size-fits-all approach that fails to acknowledge regional diversity and local need. As an elected representative from Tamil Nadu, I will continue to raise these issues, demand accountability, and seek justice for the people of Tamil Nadu. It is crucial that we restore the spirit of co-operative federalism and ensure that States like Tamil Nadu receive the resources and respect they deserve.

In short, I would say that the President's Address was a missed opportunity to address these critical issues. It failed to acknowledge the real struggles of States like Tamil Nadu and ignored the need for meaningful reforms in governance and resource distribution.

Sir, I would like to conclude by saying that we are just on the opposition side, but we are not enemies of the House. The Treasury Benches always have to take the opposition benches into consideration during the Session. These are not the words of M. Mohamed Abdulla; these are the words of your hon. leader, former Prime Minister, Shri Atal Bihari Vajpayee. I want you to remember his words. With this, I conclude. Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री मुज्जीबुल्ला खान। आपके पास चार मिनट का समय है।

श्री मुज्जीबुल्ला खान (ओडिशा): उपसभाध्यक्ष महोदय, महामहिम राष्ट्रपति जी ओडिशा से हैं, इसलिए मुझे बहुत गर्व महसूस होता है। हमारी राष्ट्रपति महोदया ने जो अभिभाषण किया था, उसमें सबसे बड़ी बात यह थी कि आदिवासियों को न्याय देने के लिए सरकार पूरी कोशिश कर रही है, तो मेरा मानना है कि पोलावरम प्रोजेक्ट, जो बन रहा है, जिसके बारे में अभी नोकझोंक हो रही थी, उस प्रोजेक्ट की हाइट के बारे में हम लोग चिंतित हैं। ओडिशा के तत्कालीन मुख्य मंत्री श्री नवीन पटनायक जी ने उसकी हाइट को लेकर कई बार आंध्र प्रदेश के चीफ मिनिस्टर को और

भारत के प्रधान मंत्री जी को कई बार खत लिखा था कि उसकी हाइट कितनी बढ़ रही है। हाइट बढ़ने की वजह से हमारा जो मल्कानगिरी डिस्ट्रिक्ट है, ओडिशा में आदिवासी बहुल जिला, जिस जिले में 90 परसेंट से ज्यादा आदिवासी रहते हैं, उनकी जमीनें, उनके घर वे सब पानी में डूब जाएंगे। इससे करीब 30-35 हजार लोग प्रभावित होंगे और उसमें से 90 परसेंट आदिवासी लोग हैं। उसके बारे में अभी तक किसी ने कोई स्टेटमेंट नहीं दी है, किसी ने कुछ नहीं बताया है कि उनको कैसे rehabilitate किया जाएगा, क्योंकि उनकी जमीनें, उनके घर और जंगल ये सब पानी में डूब जाएंगे।

सर, हम लोग आदिवासी विकास की बात करते हैं, लेकिन अभी जो समस्या मल्कानगिरी जिले में हुई है, उससे कैसे निपटा जाए? दूसरी बात केंदू लीफ के बारे में है। केंदू का जो पत्ता तोड़ा जाता है, उसमें आदिवासी महिलाएं ज्यादा काम करती हैं। वे केंदू पत्ते को तोड़कर अपने बच्चों को पालती हैं, अपने बच्चों को शिक्षा देती हैं, इंसान बनाती हैं, तो उस केंदू पत्ते के ऊपर 18 परसेंट जीएसटी का टैक्स लगाया जाता है। मेरा मानना है कि अगर केंदू पत्ते पर 18 परसेंट जीएसटी टैक्स लगेगा, तो आदिवासी महिलाएं ही ज्यादा प्रभावित होंगी। उनको उससे कैसे बचाया जा सकता है? इसको लेकर कई बार हमारे तत्कालीन मुख्य मंत्री नवीन पटनायक जी ने चिट्ठी लिखी थी, कई बार डिस्कशन किया था कि केंदू पत्ते से 18 परसेंट जीएसटी हटा देना चाहिए, टोटल जीएसटी रखना ही नहीं चाहिए, क्योंकि आदिवासी महिला लोगों का मामला है, जो कि मेहनत करके जंगल से केंदू पत्ता तोड़ती हैं और सरकार को लाभ पहुंचाती हैं।

सर, कनेक्टिविटी के बारे में बात हुई, रेलवे लाइन के बारे में बात हुई। रेलवे लाइन कश्मीर से कन्याकुमारी तक है, यह हम सबके लिए गर्व की बात है, बहुत खुशी की बात है। मैं ओडिशा के बारे में कहना चाहता हूं कि मैं जब छोटा था, तो बचपन से मैं सुन रहा हूं कि खुर्दा-रोड बोलांगीर लाइन जो है, वह 300 किलोमीटर की है और आज तक इतने साल हो गए, लेकिन वह कम्प्लीट नहीं हो पा रही है। बोलांगीर के साइड से आधा हुआ है, खुर्दा की साइड से आधा हुआ है, लेकिन बीच का रह गया है। मैं केन्द्र सरकार से अनुरोध करूंगा और इसलिए भी कहना चाहूंगा कि हमारे जो रेल मंत्री हैं, वे ओडिशा से हैं। इसलिए हमारे ओडिशा में जो कनेक्टिविटी की समस्या है, उसे जल्द से जल्द कैसे दूर

6.00 P.M.

किया जाएगा और खुर्दा रोड-बोलांगीर रास्ता कैसे कम्प्लीट किया जाएगा, उस पर ध्यान देने की बहुत जरूरत है।

उपसभाध्यक्ष महोदय, हमारे ओडिशा में हम लोग बहुत सालों से स्पेशल कैटेगरी स्टेट का दर्जा देने की जिद कर रहे हैं।...(समय की घंटी)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया समाप्त कीजिए।

श्री मुजीबुल्ला खान: हम इस बात के लिए इसलिए जिद कर रहे हैं, क्योंकि वहाँ पर नेचुरल कैलामिटी है। वहाँ बाढ़ आती है, तूफान आता है। उनसे ओडिशा हर वक्त जूझता रहता है। हमारी तत्कालीन सरकार से लेकर आज तक हमसे सब यही बोला करते थे कि अगर double-engine सरकार होगी, तो जरूर करेंगे, लेकिन अभी double-engine सरकार बन चुकी है, इसलिए मैं केंद्र सरकार से आपके माध्यम से अनुरोध करना चाहता हूँ कि ओडिशा को कम से कम स्पेशल कैटेगरी स्टेट का दर्जा देना चाहिए **...(समय की घंटी)...** या स्पेशल स्टेटस देना चाहिए। सभी को एक स्पेशल पैकेज दिया जा रहा, लेकिन ओडिशा को नहीं दिया जा रहा है। हमारी डिमांड है कि ओडिशा को कम से कम स्पेशल पैकेज दिया जाए। उपसभाध्यक्ष जी, मुझे अपनी बात रखने का मौका देने के लिए आपका बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री सुभाष चन्द्र बोस पिल्ली तेलुगू में बोलेंगे।

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, I thank you for giving me the opportunity to speak on the President's Address. *...(Interruptions)...*

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, *...(Interruptions)...*

SHRI SUBHAS CHANDRA BOSE PILLI: Why are you in such a hurry? Please wait. Please wait. *...(Interruptions)...* That is not false. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया आपस में बात मत कीजिए। **...(व्यवधान)...**

SHRI SUBHAS CHANDRA BOSE PILLI : Please wait. Please wait. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप कृपया बैठिए। **...(व्यवधान)...** मंत्री महोदय, विराजिए। **...(व्यवधान)...** एक मिनट सुन लीजिए। यदि माननीय सदस्य बोलें, तो उन्हें बीच में डिस्टर्ब करना उचित नहीं है, उन्हें बोलने दीजिए। यदि कोई गलत बात कहते हैं, कोई असंसदीय बात होगी, तो वह अपने आप कट जाएगी। उनके बोलने के बाद यदि आप अपना कोई प्रतिरोध करना चाहें, तो कर सकते हैं। माननीय सदस्य, आप अपनी बात बोलिए।

SHRI SUBHAS CHANDRA BOSE PILLI: Sir, I thank you for giving me the opportunity to speak on the President's Address. & "I would like to convey that the most

^६ English translation of the original speech delivered in Telugu.

important issue today is that the farmers of Andhra Pradesh are in a very critical situation. What are the reasons for farmers to face such critical situations? Why are the farmers, who mainly grow paddy, going into crisis? Both the Central Government and the State Government need to support the farmers. In the previous Government's tenure, the former Chief Minister Shri YS Jaganmohan Reddy implemented many Schemes and supported the farmers in every possible way. Why is the present Government not supporting the farmers? And what are the reasons for not supporting them? Income has not changed, the population has not changed, and expenses have not changed, but why are the farmers being so neglected? Sir, through this august House, I am questioning the Present Andhra Pradesh Government. ...*(Interruptions)*... Listen to me completely. Please wait, let me speak, I will tell you. Listen, why are you so worried?

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down.

SHRI SUBHAS CHANDRA BOSE PILLI: I am not trying to blame anyone for this, I am just trying to bring more help from the Central Government to the State. I am with the intention of bringing more help from the Central Government to the State, which is very important for the State. ...*(Interruptions)*... The entire State of Andhra Pradesh is a cyclone-prone area. Sir, I will also give my reasons for it. Sir, Andhra Pradesh has a coastline of about 974 kilometers. That means the entire state of Andhra Pradesh is in a cyclone prone area. Andhra Pradesh is of three parts, one is Rayalaseema, second is Sarkar districts and the third is Uttarandhra. Agriculture is not very profitable. I am mentioning this, as agriculture is not a profitable sector and the Governments supposed to help the farmers are a little helpless. My intention is not to speak against. My aspiration and my desire is to bring maximum assistance from the Central Government to the State. So, please do not politicize the matter.

Agriculture in the cyclone prone area is not sustainable, the reason for this is, every third year the farmers are at a loss because of the cyclones. If the farmers are making a profit for two consecutive years, in the third year, farmers are seriously affected by the cyclone and are falling into losses. The previous Chief Minister Shri Jaganmohan Reddy had introduced 11 schemes for the benefit of the farmers. Today, if both these Members of this august House, who are fighting against me give their answers, I will be extremely happy. These 11 schemes have been closed. Therefore, the help of the Central Government is needed to start the schemes again. If all these

11 schemes are not implemented, there is a high possibility that all the farmers from the state of Andhra Pradesh will migrate. The situation of the farmers in the state is very miserable.

Today, the farming community consists of only 54 lakh people. Out of the 54 lakh farmers, 15 percent are those who hold ten to fifteen acres of farming land. Out of the remaining 85 percent, 45 percent are tenant farmers and the remaining 40 percent are small and marginal farmers. This means that 80 percent of the farmers are poor. I am only saying that there is a need to implement the schemes again and the responsibility vests with the Government. The Central Government should also help the State in this regard.

Then, Rythu Bharosa Scheme. In this Scheme, an amount of Rupees 13,500 was given to the farmers, out of which rupees 6,000 was from the PMKISAN Scheme and the remaining amount of rupees 7,500 was contributed by the Andhra Pradesh government. I am saying that there is a great need to increase the amount of Rs.6000 given by the Prime Minister. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप उनको संबोधित न करें। आप मुझे संबोधित करें।

SHRI SUBHAS CHANDRA BOSE PILLI: An amount of Rs. 13,500 is provided to all the farmers across the State. ...*(Interruptions)*... Entire interest is paid by the Government. The main object of the scheme is welfare of the farmers. Under this scheme, interest subsidy is provided to the farmers availing crop loan up to rupees one lakh. That is the second scheme. The third scheme is free crop insurance scheme. It is provided to all the farmers across the State. The scheme aims to provide free cover of protection to the farmers against all the excessive climate changes, natural calamities. For this scheme, the farmers paid only one rupee per acre as a token amount for enrolment. ...*(Interruptions)*... Under the Jala Kala Scheme, the farmers got benefit of free bore wells from the Government across the State. ...*(Interruptions)*... You two are opposing me. Tell me that what I am saying is wrong.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down. कृपया समाप्त करें।

SHRI SUBHAS CHANDRA BOSE PILLI: Since all such good schemes are being stopped, please listen to our concerns. Similarly, the Jalakala scheme. Naturally, the

river basins are not in the upland areas. Sir, please allow me for some more time. Any farmer without existing bore well with land ownership of 2.5 acres is eligible.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आपका समय समाप्त हुआ।

SHRI SUBHAS CHANDRA BOSE PILLI: Sir, it is a very important subject. Please give me some more time. *...(Interruptions)...* Sir, it is a very important subject. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : कृपया बैठ जाँ। *...(व्यवधान)...* आप बैठिए। *...(व्यवधान)...* I will not be guided by you. *...(Interruptions)...* Please sit down. *...(Interruptions)...* आप बैठिए। आपका समय समाप्त हुआ। Please sit down. *...(Interruptions)...* Mr. Subhas Chandra Bose Pilli, please sit down. यह रिकॉर्ड पर नहीं जा रहा है। *...(व्यवधान)...* प्लीज़। *...(समय की घंटी)...* आप बैठिए। *...(व्यवधान)...* कृपया आप बैठ जाँ। प्लीज़ बैठिए। *...(व्यवधान)...* आप बैठ जाँ। आपका समय समाप्त हो गया। यह रिकॉर्ड पर नहीं जा रहा है। Nothing is going on record. *...(Interruptions)...* Please sit down. अगर कोई आपत्तिजनक बात कही गई है, तो माननीय सदस्यों को personal explanation का अधिकार है, इसलिए मैंने चन्द्र शेखर जी को बोलने का अवसर दिया है।

DR. CHANDRA SEKHAR PEMMASANI: If they had brought such wonderful schemes, why did they get 11 seats out of 175? *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप हस्तक्षेप नहीं कर सकते, कृपया आप बैठिए। *...(व्यवधान)...*

DR. CHANDRA SEKHAR PEMMASANI: The new Government has come in the last seven months. *...(Interruptions)...* They had left the State with huge burden of debt. *...(Interruptions)...* Not a single road is a proper road. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : प्लीज़ बैठिए। *...(व्यवधान)...*

DR. CHANDRA SEKHAR PEMMASANI: All the roads have potholes. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : कृपया बैठिए, बैठिए। *...(व्यवधान)...*

DR. CHANDRA SEKHAR PEMMASANI: Not a single Central Government Scheme has been utilised.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): जब आपका समय आएगा, तब आप बोलिएगा, अभी नहीं। आप विराजिए। ...**(व्यवधान)**... बैठिए, बैठिए। डा. मु. तंबी दुरै।

DR. M. THAMBIDURAI (Tamil Nadu): Sir, on behalf of AIADMK Party, I rise to participate in the discussion on Motion of Thanks to the President's Address delivered on 31st January 2025. I thank my leader Shri Edappadi K. Palaniswami. The hon. President has stated that the Government is steering India to become the world's third-largest economy. Hon. President said that the Government has made headway on two historic river interlinking projects to provide irrigation and drinking water in the drought-affected areas of the country. At the same time, we are missing something. The previous Government promised to link Godavari and Cauvery. This is missing. This is a very important project. I think the Government must solve irrigation problem of Tamil Nadu farmers. The sharing of waters of the Cauvery river has been a source of serious conflict between Tamil Nadu and Karnataka. The Karnataka Government is not at all implementing the award. Even the Supreme Court gave the direction to implement it properly. But the Karnataka Government is not implementing it. Karnataka Government is indulging in constructing Mekedatu Dam against the interest of the people of Tamil Nadu. This has to be taken seriously.

I would like to say here about the Tamil Nadu fishermen problem. This can be solved only by solving the Katchatheevu problem. Without solving that, we cannot solve it. I would like to say that surrendering Katchatheevu was a blunder. It was against the interest of Tamil Nadu. This happened during the time of Congress Government when Mrs. Indira Gandhi was the Prime Minister of this country. DMK was also present at that time. ...**(Interruptions)**... It is a very serious issue. Katchatheevu has to be retrieved. That is our demand.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down.

DR. M. THAMBIDURAI: Sir, I request the Centre to initiate proposal to retrieve Katchatheevu and permanently resolve the issue in the interest of the fishermen of Tamil Nadu, whose only avocation is fishing, which is their livelihood. ...**(Interruptions)**... There is another important thing. We are talking about the empowerment of women. We have discussed that. Also, it is regarding the education

system. Regarding education, you know very well that previously 'Education' was a State subject. But, during the Emergency period in 1976, Mrs. Indira Gandhi, at that time, brought 'Education' to the Concurrent List. Because of that, the NEET examination is taking place. I want to insist now, because the DMK Government is always putting the blame on the Central Government, the NEET examination is one of the bottlenecks in this issue. It is not solved by the Central Government. Who is responsible? It is because at that time 'Education' was included in the Concurrent List by the previous Congress Government. For 18 years, the DMK was in the Central Government. Why did they fail to bring 'Education' to the State subject? ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठे-बैठे मत बोलिए। कृपया उनकी बात सुनिए।

DR. M. THAMBIDURAI: Therefore, they cannot blame the NEET examination. It is because they failed to do what they promised in the election manifesto of the DMK Government that they are going to abolish the NEET exam. They are not able to abolish it. They are only getting signatures from the people. But that is not going to be solved. What they had done is that they missed it earlier. Another problem is regarding women's empowerment which they are talking about. What is the fate of the women? Many people have talked about the safety of the women. We are talking about education. If UGC says that, I can understand that. UGC also cannot get more power bypassing the State Government. I am also expressing that. At the same time, what is happening in the universities, especially Anna University in Tamil Nadu? A girl was raped by an outside fellow. Everybody knows to which party he belongs to. But the State Government of Tamil Nadu is not taking any action. ...*(Interruptions)*... Our leader, Edapaddi Palaniswami, requested that this has to be referred to CBI. CBI has to conduct an inquiry. ...*(Interruptions)*... They are talking about women's empowerment. A girl is raped by a DMK man. ...*(Interruptions)*... The record is there. Therefore, they are not taking action. This has to be done. I request. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया आप बैठिए। Please sit down.

DR. M. THAMBIDURAI: Sir, they are asking for more funds from the Central Government. ...*(Interruptions)*... I am also for that. The Central Government must give more funds to the State Government. But what is the State Government of Tamil

Nadu doing? They have increased all the taxes, especially they have not reduced petrol cess. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया अब आप समाप्त करें।

DR. M. THAMBIDURAI: And also, the price of liquor has increased. ...(*Interruptions*)... Illicit liquor is going on. ...(*Interruptions*)... Drugs are going on. Law and order problem is going on in Tamil Nadu. ...(*Interruptions*)... Drug menace is affecting the youth. This is a serious problem we are facing. ...(*Interruptions*)... This is what they are talking about. (*Time-bell rings*)

Sir, before I conclude, I want to make two more points. It is regarding the language issue. On language issue, from Madam Jayalalithaa period onwards, the AIADMK's stand is that we want that all the official languages in the Eighth Schedule must be made official languages of this country. We are not against any language. But our plea is to see that Tamil language is made the official language of this country. This is one of the reasons. Are they accepting it? They shouted before that; let them shout for this purpose. They are not raising this issue. ...(*Interruptions*)... Whether they want to show their interest in this. They only want money. They are going and saying that the Central Government is not giving money. But they are not raising the issue that Tamil language must be made official language. ...(*Interruptions*)... They have not raised this issue. ...(*Interruptions*)... They are doing only lip service. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down. Let him complete.

DR. M. THAMBIDURAI: Then, I want to raise a tribal issue, which I have raised many times. Our hon. Members also know about that. It is about Valmiki community and Tamil Nadu fisherman community. We are requesting them to include these communities in the tribal category. In Karnataka, Valmiki community is a tribal community; in Tamil Nadu, it is backward class. Therefore, I am going on insisting that this has to be taken seriously. This is what I want to say. My leader, Edappadi Palaniswami, requested that there is a law and order problem in Tamil Nadu, especially what happened in Anna University. ...(*Interruptions*)... This has to be referred for CBI inquiry. This is a demand of the AIADMK Party. (*Time-bell rings*) Shri Edappadi Palaniswami requested this. What happened at this Anna University is a

serious issue. It has to be taken by the Central Government seriously. I request that all the culprits are arrested. Take necessary action, this is my request.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री रामचंद्र जांगड़ा जी। दस मिनट।

श्री रामचंद्र जांगड़ा (हरियाणा): मान्यवर, आपने मुझे राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव पर बोलने का मौका दिया, इसके लिए आपको धन्यवाद। मान्यवर, जैसे महामहिम राष्ट्रपति जी ने अपने भाषण में उल्लेख किया है कि 10 साल पहले बुनियादी ढांचे के ऊपर 2 लाख करोड़ रुपए की राशि खर्च होती थी और अब बुनियादी ढांचे का जो खर्च है, वह 11 लाख करोड़ रुपए है। मान्यवर, कल्पना की जा सकती है कि अगर 2014 में नरेन्द्र मोदी जी इस देश के प्रधान मंत्री न बनते, भाजपा पूर्ण बहुमत के साथ सत्ता में न आती, 1998 के बाद अटल बिहारी वाजपेयी जी सत्ता में न आते, प्रधान मंत्री ग्राम सड़क योजना न बनती, रेलवे ओवरब्रिज न बनती, रेलवे स्टेशनों का सौंदर्यीकरण न होता, नई ट्रेनें, 'वंदे भारत' ट्रेनें न चलाई जातीं, नए एम्स और नए मेडिकल कॉलेज न खोले जाते, नई यूनिवर्सिटीज़ और कॉलेजेज़ नहीं खोले जाते, तो इस देश में आवागमन के मामले में जनता के क्या हालात होते। अंग्रेजों के जमाने के एक-एक रेलवे फाटकों पर कितनी लंबी-लंबी ट्रैफिक की लाइनें होतीं - यह कल्पना की जा सकती है और जनता के क्या हालात होते, यह भी कल्पना की जा सकती है।

मान्यवर, माननीया राष्ट्रपति महोदया जी ने 10 साल का उल्लेख किया है और पिछले साल की विकास की परियोजनाओं का उल्लेख किया है। आज कश्मीर से कन्याकुमारी तक रेलवे नेटवर्क जुड़ गया है। धारा 370 हटने के बाद कश्मीर में जो विकास की योजनाएं आई हैं, उनके तहत आज चिनाब में रेल ब्रिज बन गया, जो विश्व का सबसे ऊंचा रेलवे ब्रिज है। अंजी खड्ड ब्रिज पहला ऐसा रेलवे केबल ब्रिज है, जो जम्मू कश्मीर के अंदर बना है। अटल चैनल बन गई, सोनमर्ग टनल बन गई, सेला टनल बन गई और हिमाचल तथा लद्दाख को जोड़ने के लिए शिंकुन-ला टनल, जो सबसे ऊंची सुरंग है, वह भी जल्द ही बन कर तैयार हो जाएगी। आज देश जिस किस्म से विकास के रास्ते पर चल रहा है, महामहिम महोदया ने जो 2047 के भारत की कल्पना, विकसित भारत की कल्पना की है, निश्चित तौर पर 2047 में भारत विश्व का एक सबसे शक्तिशाली और सबसे विकसित राष्ट्र होगा, क्योंकि भारत की बागडोर जिस प्रधान मंत्री के हाथों में है, उनके सामने केवल मात्र देश, केवल मात्र राष्ट्र और 24 घंटे देश की चिंता है। प्रधान मंत्री जी ने अपने भाषण में बार-बार कहा है कि उनका जो ध्यान है, वह गरीब कल्याण, युवा कल्याण, किसान कल्याण और नारी शक्ति के उत्थान के लिए नारी कल्याण के लिए है और सारा का सारा विज्ञान उसी के लिए है। उसी के लिए पूरे देश के अंदर परियोजनाएं बनाई जा रही हैं, हर क्षेत्र के लिए परियोजनाएं बनाई जा रही हैं।

मान्यवर, मैं यहाँ पर कुछ उल्लेख करना चाहूंगा। माननीया राष्ट्रपति महोदया ने न्याय संहिता का जिक्र किया है। इस देश के अंदर, अंग्रेजों के जमाने में यानी 1861 में दंड संहिता बनी थी, क्योंकि उन लोगों का नजरिया ही हम लोगों को दंडित करने का था, न्याय देने का तो था ही नहीं, लेकिन अफसोस की बात यह है कि आजादी के बाद भी वही दंड संहिता चलती रही, उसमें

कोई परिवर्तन नहीं हुआ, क्योंकि आजादी के बाद भी जो लोग सत्ता में आए, वे भी भारतीयों को दंडित करने की ही मानसिकता के शिकार रहे, न्याय देने की मानसिकता उनकी बनी ही नहीं।

मान्यवर, मैं इतिहास का उल्लेख करना चाहूंगा। 1871 में जिन लोगों ने वासुदेव बलवन्त फडके के नेतृत्व में 1857 की क्रांति के बाद लड़ाइयाँ लड़ी थीं, अंग्रेजों द्वारा उन पूरी ट्राइब्स को क्रिमिनल ट्राइब घोषित कर दिया गया था और उनको बार-बार दंडित किया जाता था। यह तो बाबा साहेब भीमराव अंबेडकर थे, जिन्होंने 31 दिसंबर 1952 को, आजादी के 5 साल के बाद उस क्रिमिनल ट्राइबल एक्ट को खत्म करके Habitual Offenders Act लेकर आए थे। आज वे तमाम जातियाँ, भारत में आजादी के 5 साल बाद से, यानी 1952 से हर साल 31 दिसम्बर को 'मुक्ति दिवस' के रूप में मनाती हैं। वे अपने को आजाद भी 5 साल बाद ही मानते हैं, क्योंकि उनको बार-बार इसी तरह से दंडित किया जाता था। मान्यवर, हमें अच्छी तरह से पता है, फिर भी देश के सत्ताधारियों की मानसिकता नहीं बदली। मुझे अच्छी तरह से ध्यान है कि अगर कहीं चोरी हो जाती थी, तो थानेदार चोर को ढूँढने की कोई कोशिश नहीं करता था, बल्कि किसी गरीब सांसी को, किसी गरीब बावरी को बिना कोई अपराध किए चोरी के अपराध में दंडित करके, मारपीट करके उससे उस अपराध को करने की हामी भरवा ली जाती थी और फिर उसको हवालात के सीखचों के अंदर डाल दिया जाता था। फिर, वे लोग चोरी न करते तो और क्या करते? इस किस्म की दंड देने की जो मानसिकता रही, उसको हमारे देश के प्रधान मंत्री के नेतृत्व में हमारी सरकार ने न्याय संहिता के रूप में बदला है, वरना भारतीयों को दंड देने की वह एक प्रक्रिया थी।

मान्यवर, मैं इसमें यह उल्लेख करना चाहूंगा कि अगर उनकी न्याय करने की मानसिकता होती, तो भोपाल गैस त्रासदी के गुनहगार, वारेन एंडरसन तत्कालीन मुख्य मंत्री के सरकारी विमान में बैठकर दिल्ली न आते और सरकार के संरक्षण में उनको अमेरिका न भगाया जाता। उस त्रासदी में हजारों लोग मारे गए और कितने ही लोग अपंग हो गए। वे न्याय की तलाश में भटकते रहे और तत्कालीन ने ऐसे गुनहगार को अपने सरकारी संरक्षण में देश से भगा दिया, क्योंकि उनकी दंड देने की ही एक मानसिकता थी, भारतीयों को न्याय देने की मानसिकता उन लोगों की थी ही नहीं। यह न्याय देने की मानसिकता तो नरेन्द्र मोदी जी के नेतृत्व में आई है।

मान्यवर, मैं इसमें भारतीय संस्कृति का भी उल्लेख करना चाहूंगा, क्योंकि श्यामा प्रसाद मुखर्जी, जिन्होंने इस देश के लिए, भारत की एकता और अखंडता के लिए अपना बलिदान दिया, उन्होंने एक बात कही थी कि सांस्कृतिक चेतना का पुनर्जागरण होना चाहिए। उन्होंने यह भी कहा था कि सच्चा राष्ट्रवाद केवल भारत की भौतिक एकता में नहीं है, बल्कि उसकी सांस्कृतिक एकता को मजबूत करने में है। मान्यवर, मैं इस संबंध में यह उल्लेख करना चाहूंगा कि संस्कृति क्या होती है। हमारे देश में हिंदी का क्या हाल रहा है? इस देश के अंदर आज तक भी भाषाई एकरूपता नहीं आ पाई है, क्योंकि मानसिकता यही थी। हमारा देश ही है, जहाँ राजभाषा के लिए एक कमेटी का गठन करना पड़ा और कानून बनाना पड़ा। वह कमेटी आज तक उस भाषा को लागू करने के लिए पूरे देश के अंदर भ्रमण कर रही है।

मान्यवर, आज नरेन्द्र भाई मोदी जी के नेतृत्व में जो सांस्कृतिक विकास हुआ है, उसका फायदा एक गरीब आदमी को कितना बड़ा हुआ है, मैं उस भाषा के बारे में उल्लेख करना चाहूंगा। हमारे देश में यूपीएससी के एग्जाम्स अंग्रेजी में होते थे और उसके इंटरव्यूज अंग्रेजी में होते थे।

गरीब आदमी के अंदर प्रतिभाओं की कमी नहीं थी, उनके अंदर क्वालिटी की कमी नहीं थी, लेकिन भाषा उनके सामने एक बाधा थी। जब यूपीएससी के एग्जाम्स मातृभाषा में होने लगे और अभ्यर्थी को उसकी अपनी मातृभाषा में जवाब देने की स्वतंत्रता मिली, तो उसका परिणाम यह हुआ कि आज गरीब से गरीब घरों के बच्चे आईएएस और आईपीएस बन रहे हैं, वरना यह अभिजात्य वर्ग के लिए सुरक्षित था, क्योंकि गरीब लोगों के सामने भाषा की एक बाध्यता थी, उनके सामने भाषा की एक बहुत बड़ी कठिनाई थी। आज हिंदी भाषा के कारण गरीब आदमी को जो अधिकार मिलने लगे, यह हमारे देश के प्रधान मंत्री, नरेन्द्र भाई मोदी जी के नेतृत्व में एक बहुत बड़ी सफलता है।

मान्यवर, मैं एक और बात का उल्लेख करना चाहूँगा। महामहिम राष्ट्रपति महोदया ने अपने भाषण में उल्लेख किया है कि सरकार अगले 5 सालों में देश के मेडिकल कॉलेजों में 75,000 नई सीटों के सृजन के लिए काम कर रही है। मान्यवर, यह देश के लिए मील का पत्थर साबित होगा। 140 करोड़ की आबादी के देश में अगर स्वास्थ्य और शिक्षा के ऊपर ध्यान नहीं दिया जाता, तो इस देश की क्या हालत होती? हम कल्पना कर सकते हैं कि हमारा देश आबादी के मामले में कितना बड़ा है और अगर वही सरकारें सत्ता में होतीं तो आज स्वास्थ्य सेवाओं का क्या हाल होता, शिक्षा के स्तर पर क्या हाल होता।

मान्यवर, अब मैं "मेक इन इंडिया" के विषय में कुछ उपलब्धियों का उल्लेख करना चाहता हूँ। इस देश में लंबे समय तक अंग्रेजों का शासनकाल रहा। बाबर के बाद यहाँ मुगल शासन भी आया। शशि थरूर जी कांग्रेस के ही एक एमपी हैं। मैंने उनकी एक पुस्तक पढ़ी, जिसका शीर्षक "अंग्रेजी का काल, अंधकार का काल" है। उन्होंने लिखा है कि जिस समय औरंगज़ेब इस देश के बादशाह थे, विश्व व्यापार में हिन्दुस्तान की भागीदारी 33 प्रतिशत थी, लेकिन अंग्रेजों के आने के बाद उन्होंने केवल संपत्ति ही नहीं लूटी, बल्कि संपत्ति के साधनों को भी लूटा और इस देश से कच्चा माल इंग्लैंड में ले जाकर पक्का माल यहां लाते रहे और इस देश के शिल्पकार को बेरोज़गार कर दिया, देश को निहत्था और कंगाल कर दिया। जिस समय अंग्रेज़ इस देश को छोड़कर गए, तो विश्व व्यापार में हिन्दुस्तान की भागीदारी केवल 1.4 प्रतिशत रह गई। वे विदेशी थे, उनसे कोई गिला-शिकवा नहीं है। विदेशी लोग शोषण करते हैं, उन्होंने किया। आज़ादी के लिए हमारे परवानों ने लड़ाई लड़ी, वे फांसी के तख्ते के ऊपर चढ़े। अंडमान-निकोबार की जेल के अंदर यातनाएं सहीं। आज कुछ लोग सावरकर के नाम से भी चिढ़ते हैं। पता नहीं उन्हें क्या तकलीफ होती है। कुछ लोग कहते हैं कि उन्होंने माफी मांग ली। मैं कई बार अंडमान-निकोबार में गया हूँ। उस जेल की कोठरी के अंदर बैठ कर देखा है, जहां सावरकर जी को कैद करके रखा गया था। जो आदमी सावरकर जी के नाम के ऊपर प्रश्नचिन्ह लगा दे ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठ जाएं।

श्री रामचंद्र जांगड़ा : वे उस कोठरी के अंदर 11 दिन बैठकर दिखाएं। वह तो उस कोठरी के अंदर 11 साल रहे थे। उनके ठीक सामने फांसी का फंदा था, जिस पर लोगों को लटकाया जाता था।

उनके ठीक सामने कोड़े लगाए जाते थे, ताकि सावरकर जी का मनोबल टूट जाए। जो लोग उनकी बलिदानी के ऊपर, उनके त्याग के ऊपर प्रश्नचिन्ह लगाते हैं। वे वहां पर 11 दिन बैठ कर देखें, 11 रात उस कोठरी के अंदर बैठ कर देखें, तो उनको पता चल जाएगा कि अंडमान-निकोबार के अंदर उस समय वे किन हालात में रहे थे।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): अब आप समाप्त करें।

श्री रामचंद्र जांगड़ा: मान्यवर, बड़ी हैरानी की बात होती है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): ऑलरेडी ज्यादा समय हो गया है।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं यह कह रहा हूं कि आज लोग देश की आजादी के विषय में प्रश्नचिन्ह लगाते हैं, भाषा के विषय में प्रश्नचिन्ह लगाते हैं। कुछ कहते हैं कि कानून नहीं बदले गए, यह तो केवल भाषा बदली गई है। मान्यवर, आप सबको पता है कि हमारे देश के अंदर एडवर्ड यूं के यूं जिंदा रहे। अगर नरेन्द्र मोदी जी नहीं आते - रूस का मैंने पिछले संबोधन में उदाहरण दिया था।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया समाप्त करें।

श्री रामचंद्र जांगड़ा: एक लेनिनग्राद शहर की तरह सेंट पीटर्सबर्ग शहर बन गया और सौ-सौ फुट ऊंची मार्क्स और लेनिन की मूर्तियां गिरा दी गईं, लेकिन हमारे देश में गुलामी की मानसिकता रही। यहां पर यूं के यूं हमारे इंडिया गेट पर एडवर्ड खड़े रहे। अगर नरेन्द्र मोदी जी नहीं आते, तो एडवर्ड की जगह सुभाष चंद्र बोस भी नहीं आते, हम गारंटी देते हैं। यह देश अब देश बना है, इस देश में राष्ट्रियता अब जागी है, इसलिए तकलीफ ना मानें।

मान्यवर, मैं एक और उल्लेख करना चाहूंगा। एक चर्चा दिल्ली के पूर्व मुख्य मंत्री की आई थी।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): रामचंद्र जी, आपने पार्टी का समय ज्यादा ले लिया है। आप कृपया समाप्त करें।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं थोड़ी देर में अपनी बात समाप्त कर दूंगा।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): देर में नहीं, अब आप समाप्त करें। आप देर मत करो।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं मात्र एक उल्लेख करना चाहूंगा। कुछ दिन पहले दिल्ली के पूर्व मुख्यमंत्री जी ने हरियाणा के विषय में एक चर्चा की थी और मुझे हैरानी होती है कि उन्होंने

हरियाणा से भेजे जाने वाले पानी की तुलना हिरोशिमा और नागासाकी पर गिराए गए बम से की थी और जैविक हथियारों से की थी। मैं कहता हूँ कि आधा हरियाणा दिल्ली में रहता है, वे खुद भी हरियाणा में पैदा हुए, उनकी भी नाल हरियाणा में गड़ी हुई है। आप तो मेरी भाषा को अच्छी तरह से समझते हैं। मान्यवर, देश में स्वतंत्रता प्राप्ति के फौरन बाद पाकिस्तान के साथ हमारा युद्ध हुआ, 1947 में कबालियों के नाम के ऊपर...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आपकी पार्टी का समय कम हो रहा है।

श्री रामचंद्र जांगड़ा: 1965 में हमारा युद्ध हुआ, 1971 में युद्ध हुआ, कारगिल युद्ध हुआ, वह आज भी उग्रवाद भेज रहा है, लेकिन पाकिस्तान भी ऐसा आरोप नहीं लगाता। दरिया-ए-चिनाब का पानी वहां जाता है, दरिया-ए-झेलम का पानी वहां जाता है और सिंधु का पानी भी वहां जाता है। वह दुश्मन देश भी आरोप नहीं लगाता कि जेनोसाइड करना चाहता है, लेकिन इसी देश का मुख्यमंत्री ऐसे आरोप लगाता है। इसलिए ऐसे लोगों को पब्लिक में जन नेता के रूप में जाने के बारे में सोचना नहीं चाहिए। आज वे लोग बेनकाब हो चुके हैं, धन्यवाद।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): रामचंद्र जी, धन्यवाद। श्री शक्तिसिंह गोहिल जी... उपस्थित नहीं हैं। श्री प्रकाश चिक बाराईक... उपस्थित नहीं हैं। डा. कनिमोझी एनवीएन सोमू... उपस्थित नहीं हैं। श्रीमती सुलता देव... उपस्थित नहीं हैं। श्री बीरेन्द्र प्रसाद बैश्य।

SHRI BIRENDRA PRASAD BAISHYA (Assam): Thank you, hon. Vice-Chairman, Sir, for allowing me to speak. I rise here to support the Motion moved on the Address given by Her Excellency, President of India, and speak on behalf of my party of Asom Gana Parishad and our Party President, Atul Bora. The last ten years, under the leadership of hon. Prime Minister, Shri Narendra Modi, is witness for the economic progress of the country, is witness for safety and sovereignty of the country and is witness that our Government is farmer-friendly. And, it is also very nicely established that this Government, under the leadership of Narendra Modi, is working for the common people, poor people, backward community and backward people of our country. And, I very proudly say that this is the Government, under the leadership of Narendra Modi, for development, for peace in the North-Eastern region of our country. In her speech, Her Excellency President said that pace of work has tripled in the third-time Government of Narendra Modi. We witnessed working three times better when compared with previous Governments.

Sir, Modi Government has given an ambition plan - home to everybody. And, the Pradhan Mantri Awas Yojana will provide new homes for three crores people. The Government is working to give appropriate price for the produce of farmers and

increase the farmer's income in our country. The Government also equally given importance to make India the third largest economy of the world. And, this Government is doing everything for the betterment of North-Eastern region. Sir, ten years back, when hon. Prime Minister Narendra Modi became the Prime Minister of the country, in his first speech, he announced and I quote, 'Priority of my Government will be for the development of the North-Eastern region'. And, he explained North-Eastern region today Ashtalakshmi of the country. Hon. Prime Minister, Narendra Modi fulfilled his commitment in letter and spirit. This announcement is made. But he has, practically, fulfilled this promise. Sir, Rs.38,000 crores given for petroleum sector development in Assam. Earlier, no Government has given such huge money. Secondly, Rs.27,000 crores is given for establishment of semi-conductor unit in Assam. This is the first biggest step taken by any Government in our country. It is to establish a semi-conductor unit in Assam where world's largest number of chips will be produced in one single day. I must compliment hon. Prime Minister for fulfilling his commitment and, equally, I must compliment hon. Chief Minister of Assam, Dr. Himanta Biswa Sarma, for his initiative. Sir, in the year 2008, when I entered the Rajya Sabha -- I was in the Lok Sabha before that -- we had very long-standing demand to expand Namrup Fertilizer Company. Namrup Fertilizer Company is one of the largest fertilizer companies of the North Eastern region and Northern part of India. Earlier, in our agricultural revolution and in our economic revolution, Namrup Fertilizer Company has played a very vital role.

We are trying, we are fighting. Our Prime Minister was from our State, and the Fertiliser Minister was also from our State. But, nobody did anything for the development of Namrup Fertiliser Company. But I am glad, I am very proud, being a man from Assam and part of the NDA Government. This Government, under the leadership of Shri Narendra Modi, has decided to expand the Namrup Fertiliser Company as a urea company, producing 12.7 lakh metric tonnes of urea annually. Sir, Namrup Fertiliser Company has everything - existing plants, a fast water resource, a gas linkage, and a market. But due to the lack of interest from the previous Government, this project collapsed. However, this Government, under Shri Narendra Modi's leadership, is reviving the project.

I am delighted that this company will play a vital role in fulfilling the fertiliser needs of the North-Eastern Region and can even market to Myanmar and Bangladesh. Sir, I would like to say a few more things in the interest of Assam and the North-Eastern region. You know, the foreign national problem is a significant issue for the people of Assam. For a long time, we have requested for the fulfilment of the

Assam Accord. This Government has taken initiatives, forming a Commission under the chairmanship of a retired High Court Justice to recommend fulfilling the Assam Accord. Accordingly, the Assam Government, under Dr. Himanta Biswa Sarma's leadership, has decided to implement the major recommendations given by the Justice Sarma Committee.

Sir, I urge the Government to expedite the fencing along the Indo-Bangladesh border. Due to the turmoil in Bangladesh, there is a daily influx of people from Bangladesh. I request the Government to stop this influx and seal the border.

The six communities in Assam — Tai-Ahom, Moran, Matak, - have for long been demanding Scheduled Tribe (ST) status. I believe that under Narendra Modi's leadership, this demand will be implemented soon. Assam is a de-policing State, and small tea growers play a vital role in addressing unemployment and promoting economic development in the North-Eastern region. I urge the Government to support these small tea growers, as they contribute significantly to self-employment. I request the Government to help these small tea growers of Assam.

Sir, before Independence, Assam's per capita income was higher than any other part of the country. However, due to floods and erosion, our economy is declining. I request the Government to address this issue seriously and declare the flood and erosion problem in Assam a national problem. I believe that under Narendra Modi's leadership, this will be implemented soon, and the Assam flood and erosion problem will be declared a national problem.

Sir, another critical issue we face today is the threat to the River Brahmaputra. The Brahmaputra Valley is an ancient simulation of our country. Our culture, economy and social life depend on the River Brahmaputra. China has decided to build a massive dam on the river Brahmaputra for power generation. If they succeed, they will divert the river's flow towards China, causing the river to die and resulting in a black desert in the North-Eastern Region. Our civilization, social life, and economy will collapse. I request the Government of India to take up this issue seriously with China and raise it on the international platform, if necessary, to protect the country's and North-Eastern Region's interests.

With these words, I thank you very much for giving me this opportunity to speak, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आपको पर्याप्त समय मिल गया। ...**(व्यवधान)**... श्रीमती सुलता देव। माननीय सदस्या, सभी माननीय सदस्यों से यह अपेक्षा की जाती है कि जब उनका नाम पुकारा जाए, तो वे हाउस में रहें। अपवाद के रूप में आपको यह अनुमति दी गई है।

श्रीमती सुलता देव (ओडिशा): सर, मुझे सुनाई नहीं दिया। क्या पहले आपने मुझे कुछ कहा?

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): मैंने यह कहा कि सभी माननीय सदस्यों से यह अपेक्षा की जाती है कि जब उनका नाम पुकारा जाए, तो वे सदन में उपस्थित रहें। आपको ये विशेष परिस्थितियों में अपवाद के रूप में छूट दी गई है। आप बोलिए।

श्रीमती सुलता देव: थैंक यू, वाइस चेयरमैन सर। मुझे राष्ट्रपति जी के अभिभाषण पर बोलने के लिए मौका देने के लिए मैं आपकी तहेदिल से शुक्रगुजार हूँ। राष्ट्रपति जी मेरी स्टेट की बेटी हैं और मैं हमेशा उनका आदर करती हूँ, मगर राष्ट्रपति जी ने जो स्पीच उस दिन पढ़ी, तो मुझे लगा कि कहीं न कहीं इस सरकार की जो बनी बनायी स्पीच है, वे उसे पढ़ रही थीं, क्योंकि मेरे स्टेट में कुछ प्रॉब्लम्स हैं, तो मैंने देखा कि उस स्टेट की होते हुए भी वे उनको एड्रेस नहीं कर पायीं।

राष्ट्रपति जी ने अपने अभिभाषण में प्रयागराज में जो कुंभ मेला चल रहा है, उसमें जो मृतक हुए हैं, उनके लिए शोक प्रकट किया। मैं यह बोलना चाहती हूँ कि कुंभ में जो कुछ हुआ, उसे देखते हुए सारे देश में यह एक ऐसी परिस्थिति है, जिसके ऊपर आलोचना होनी चाहिए, क्योंकि हम जानते हैं कि वहां पर हजारों लोग घर से बेघर हो गए हैं और आज भी नहीं मिल रहे हैं और मिसिंग हैं। वे कहां गए, उनका कुछ पता नहीं चल रहा है। वहां इतनी भीड़ होती है, यह हम एआई से, ऊपर से देख सकते हैं, तो कितने लोग आज मिसिंग हैं, वे कहां गए, इसे हम टेक्नोलॉजी के जरिए क्यों नहीं देख सकते हैं? क्यों उसके ऊपर आलोचना नहीं हो रही है? यही सदन है, जब दिल्ली में वाटर लॉगिंग के कारण 27 जुलाई और 28 जुलाई की रात में कुछ बच्चे मर गए थे, तो हम लोगों ने 29 जुलाई को शॉर्ट ड्यूरेशन डिस्कशन में इसकी चर्चा की। कुंभ में इतना बड़ा इशू हो गया है, मगर हम लोग उसके ऊपर डिस्कशन क्यों नहीं कर रहे हैं? हम लोगों ने सुबह भी इसकी मांग की थी, क्योंकि उसके ऊपर डिस्कशन होना चाहिए। कितने घर से बच्चे लापता हैं, कितनी फैमिलीज टूट-टूट कर परेशान हो रही हैं, वहां फैमिलीज बहुत प्रॉब्लम में हैं, उसके ऊपर आलोचना होनी चाहिए, मगर वह आलोचना नहीं हो पा रही है। मैं एक बात और बोलना चाहती हूँ। महामहिम राष्ट्रपति जी ने चार नंबर पर एक बात कही है कि the guiding mantra of my Government is, “Sabka Saath, Sabka Vikas, Sabka Vishwas, Sabka Prayas” and its goal is the creation of a “Viksit Bharat”. मैं यह बोलना चाहूँगी कि जब हम विकसित भारत की बात कर रहे हैं, तो हमारे ओडिशा का कंधमाल डिस्ट्रिक्ट भी भारत में ही आता है। कंधमाल डिस्ट्रिक्ट में मांडिपंका एक village है, जहाँ पर mango kernel, आम की गुठलियों की खीर खाकर तीन औरतों की death हो गई, मगर आज वे कहीं सुनाई ही नहीं दे रही हैं। वे भी ST, आदिवासी category को belong करती हैं। यह कहाँ का न्याय है? आज अगर हम इतनी बड़ी-बड़ी बातें कर रहे हैं, AI की बात कर रहे हैं, विकसित भारत की बात कर रहे हैं, तो फिर उन्होंने मांडिपंका की बात क्यों नहीं की? मान्यवर, महामहिम को इसकी बात करनी चाहिए थी।

फिर मैं एक और बात बोलूँगी। पोलावरम के बारे में महामहिम जी बोल रही थीं। पोलावरम में कितने सारे आदिवासी हैं, जिनकी जमीन जा रही है, जिनके घर जा रहे हैं, जिनकी जीविका जा रही है, क्यों कुछ नहीं बोला जा रहा है? आन्ध्र प्रदेश को पैसा दिया जा रहा है कि पोलावरम करो, मगर पोलावरम जितना बड़ा होगा, उसमें हमारे मलकानगिरी जैसा इलाका पूरा डूब जाएगा, वह submerge हो जाएगा। मैंने पहले भी बोला था, आज भी बोल रही हूँ कि आप पोलावरम की सराहना कर रही हैं, मगर आप ओडिशा की बेटी हैं, तो आप ओडिशा के बारे में एक बात भी नहीं बोल रही हैं।

मैं एक और बात बोलूँगी। आप आदिवासी community को belong करती हैं। आज ओडिशा के क्यॉंझर के आदिवासी मुख्यमंत्री हैं। उसी ओडिशा के क्यॉंझर में जो Essar Minmet Ltd. है, वह एक प्लांट बनाना चाह रहा है। देखा जाए, तो वहाँ पर जो आदिवासी हैं, उनके नाम पर असत्य आरोप दिए जा रहे हैं, असत्य केस देकर उनको अंदर डाला जा रहा है। यह नहीं कि वे लोग आकर जो ग्राम सभा हो रही है, जो सुनवाई हो रही है, वहाँ पर बैठ सकें। फिर यह कहाँ का न्याय है? इसलिए मैं बोल रही हूँ कि आदिवासी होकर भी आदिवासी के लिए लड़ना बहुत जरूरी होता है। आज कोई मीडिया यह सब दिखा ही नहीं रहा है। इसलिए मैं बोल रही हूँ कि जो मीडिया हाउस सरकार से प्रश्न नहीं करे, वह मीडिया है, मगर जो अपोजिशन के बारे में प्रश्न करे, वह मीडिया नहीं, बिस्किट मीडिया है। सरकार से प्रश्न पूछना चाहिए, लेकिन कोई हमारी सरकार से प्रश्न पूछ ही नहीं रहा है।

मैं एक और बात बोलूँगी। मान्यवर, महामहिम जी ने 29 नंबर पर कहा कि earlier this month, my Government organized the *Pravasi Bharatiya Divas* in Bhubaneswar. भुवनेश्वर, जो ओडिशा की राजधानी है, वहाँ पर प्रवासी भारतीय दिवस का inauguration करने के लिए 8 जनवरी को प्रधान मंत्री, नरेन्द्र मोदी जी भी आए थे। मगर आपको मालूम है कि उस दिन में 9 बजे के करीब वहीं heart of Bhubaneswar, city of Bhubaneswar में जहाँ प्रवासी दिवस के लिए प्रवासी जा रहे थे, वहीं से दो-तीन किलोमीटर की distance पर दिनदहाड़े सहदेव नायक, जो हमारे वहाँ पुलिस का informer भी था, उसका सिर धड़ से अलग कर दिया गया। यह क्या है? प्रधान मंत्री खुद जा रहे हैं, सारे NRIs हैं, चारों ओर पुलिस है, मगर दिन के 9 बजे अगर ऐसा हो रहा है, तो law and order कहाँ गया? इसीलिए मैं बोल रही हूँ कि कहीं न कहीं पर हमें यह दुख है।

आप आयुष्मान भारत की बात कर रहे हैं। मैं अभी भी अपने बीजू स्वास्थ्य कल्याण योजना कार्ड के बारे में बोलूँगी, जो नवीन पटनायक जी ने शुरू किया था। इसमें 10 लाख रुपए का assurance था। यह insurance नहीं था, assurance था। पहले कार्ड ले जाने पर लोगों का treatment होता था और पैसा swipe हो जाता था। यह महिलाओं के लिए 10 लाख और पुरुषों के लिए तथा family members के लिए 5 लाख था। मगर यह जो आज आप आयुष्मान भारत बोल रहे हैं, यह insurance scheme है। गरीब कहाँ से पैसा लाएगा? पहले treatment होगा, फिर उसको बिल मिलेगा। गरीब लोगों के लिए ऐसी स्कीम तो होनी ही नहीं चाहिए।

ऊपर से हमने देखा कि आज भी हमारे ओडिशा में बैंक की problem है, बैंक सब जगह नहीं है। Railway connectivity आठ जिलों में नहीं है। सबसे ज्यादा पैसा हम लोग देते हैं। आज भी

हम देखेंगे, तो नेट काम नहीं कर रहा है। हम देखते हैं कि कोई पहाड़ पर चढ़ कर बात कर रहा है, कोई पेड़ के ऊपर चढ़ कर बात कर रहा है। आप कैसे करेंगे? Net connectivity नहीं है। अभी आप DBT के बारे में बोल रहे हैं, पर यह DBT कैसे होगा और हम लोग cashless कैसे करेंगे, अगर net connectivity न हो और bank connectivity न हो? कितने सारे बुजुर्ग हैं, जो चल कर बैंक नहीं जा सकते, जब उनको भत्ता मिलता है, घर के पास उनके बैंक के अकाउंट में पैसा transfer होता है, तब वे क्या करेंगे? इसलिए बैंक का होना जरूरी है।

हमने रेलवे के लिए बार-बार demand की है कि हम लोगों को ज्यादा से ज्यादा रेल लाइन देनी चाहिए। ...(समय की घंटी)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप समाप्त करें।

श्रीमती सुलता देव: सर, मैं बस एक मिनट में conclude कर रही हूँ। यह देखना चाहिए कि ओडिशा कितना दे रहा है। न coal royalty बढ़ रही है, न ही हमारी कितनी सारी प्रजाति एसटीज़ को शामिल किया जा रहा है। हो, मुंडारी और भूमिज भाषा को भी प्रोत्साहन नहीं दिया जा रहा है। हम demand करते हैं कि राष्ट्रपति जी को इस पर भी ध्यान देना चाहिए। Thank you so much, Sir.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Niranjana Bishi; not present. Shri Ashokrao Chavan; not present. Shrimati Phulo Devi Netam; not present. Shri Banshilal Gurjar.

श्री बंशीलाल गुर्जर (मध्य प्रदेश): माननीय उपसभाध्यक्ष महोदय, आपका धन्यवाद कि आपने मुझे राष्ट्रपति जी के अभिभाषण पर बोलने का अवसर दिया है।

महोदय, निश्चित ही माननीय प्रधान मंत्री नरेन्द्र मोदी जी की सरकार के तीसरे कार्यकाल की प्रशंसा करते हुए माननीय राष्ट्रपति महोदय ने यह उल्लेख किया है कि 'अमृत काल' में, जो ग्रामीण भारत है, उस ग्रामीण भारत के विकास को समुचित रूप से भारत सरकार ने अपने एजेंडे में लिया है। उसका सबसे बड़ा उदाहरण हम सबके सामने है। हम ग्रामीण क्षेत्र के निवासी हैं और गाँव का रहने वाला व्यक्ति चाहे कितना ही अच्छा मकान बना ले और वह कितने ही अच्छे मकान में रह रहा हो, परन्तु उसके पास उसके स्वामित्व का कोई भी प्रमाण नहीं होता था। माननीय प्रधान मंत्री नरेन्द्र मोदी जी की सरकार आने के बाद, इस सरकार ने ग्रामीण क्षेत्र के निवासियों को जो स्वामित्व का अधिकार दिया है, वह सराहनीय है।

महोदय, मैं उल्लेख करना चाहता हूँ कि जब वर्ष 2000 में मैंने गाँव में अपना मकान बनवाया और लोन लेने के लिए बैंक में गया, तो बैंक ने मुझसे वह भूमि मेरी होने का प्रमाण माँगा, जिस भूमि पर हमारे बाप-दादा पीढ़ियों से रहते थे। महोदय, निश्चित ही माननीय प्रधान मंत्री जी ने इस देश के उन करोड़ों लोगों को यह सुविधा उपलब्ध कराई है। मुझे यह कहते हुए खुशी है कि राष्ट्रपति महोदय ने जब इसका उल्लेख किया, तो स्वामित्व योजना के अंतर्गत भारत सरकार 2

करोड़, 25 लाख लोगों को स्वामित्व के कार्ड वितरित कर चुकी है और लोग अब बैंक में अपने उस स्वामित्व के कार्ड को रख कर लोन भी ले सकते हैं और कहीं पर उसकी गारंटी भी दे सकते हैं। भारत सरकार ने यह बहुत बड़ा काम किया है। मैं इसके लिए माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ।

महोदय, मैं इसके साथ ही यह निवेदन करना चाहता हूँ कि माननीय राष्ट्रपति महोदय ने 'प्रधान मंत्री ग्राम सड़क योजना ' का उल्लेख भी अपने अभिभाषण में किया। यह हम सबके लिए एक तथ्य है कि माननीय अटल बिहारी वाजपेयी जी की सरकार से पहले का अगर हम ध्यान करें, तो किसी भी गाँव में डामर की सड़क नहीं होती थी। देश के बहुत कम गाँव ऐसे होते थे, जहाँ डामर की सड़क पहुँचती थी। परन्तु मुझे यह कहते हुए खुशी है कि माननीय प्रधान मंत्री जी ने सभी गाँवों में सड़कें बनाने पर जोर दिया है। अब देश में केवल ऐसी 25,000 बस्तियाँ ही बची हैं, जिनका जुड़ना बाकी है। उन 25,000 बस्तियों को जोड़ने के लिए भी भारत सरकार ने 70,000 करोड़ रुपए का प्रावधान करके, भारत के गाँव के छोटे से छोटे मजरे, टोले और छोटी बस्तियों को जोड़ने का काम किया है। यह निश्चित ही अमृत काल का सबसे बड़ा उदाहरण है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, सदन की अनुमति 7 बजे तक की ही थी, इसलिए आपका भाषण कल जारी रहेगा।

श्री बंशीलाल गुर्जर: माननीय उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 4th February, 2025.

The House then adjourned at fifty-nine minutes past six of the clock till eleven of the clock on Tuesday, the 4th February, 2025.